

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 31-05-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA/IBC/1345/CHE/2023
PETITION NUMBER : CP(IB)/16(CHE)/2022
NAME OF THE APPLICANT : N K Pothiraj
NAME OF THE RESPONDENT(S) : State Bank of India
UNDER SECTION : Rule 11 of NCLT Rules, 2016

ORDER

Ld. Counsel Mr. V. Ramesh for the Applicant. Ld. Counsel Mr. M.L. Ganesh for the Respondent. Ld. Counsel Mr. V. Manivannan for the RP.

In this case, the Personal Guarantor has filed an Application seeking condonation of delay of 9 days in filing the reply. The Applicant stated that the delay is due to the client being unwell. Therefore the delay is condoned, reply be taken on record.

In the main case, rejoinder has been filed. Pleadings are complete

IA/IBC/1345/CHE/2024 is disposed off.

List the main Petition for **final hearing on 19.07.2024.**

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk